

(c) the contribution made by the Defence Research and Development Organisation (D.R.D.O.) in that regard ;

(d) whether there is any scope for export promotion of such small arms; and

(e) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) to (c) All Infantry weapons requirements of the Army are being met indigenously. The existing family of Small Arms in use in the Infantry is proposed to be replaced, in a phased manner, by a new Small Arms System, designed and developed by the Defence Research & Development Organisation in association with the Ordnance Factories, which is lighter, more handy and accurate and equipped with superior fire-power. While the new Weapons System is comparable with those in use in other countries on efficiency and quality, the cost comparison can be drawn only after establishment of its bulk production.

(d) and (e) Exports can be considered only after meeting the total internal requirements.

Modernisation of Indian Air Force

400. SHRI CHANDRAJEET YADAV : Will the Minister of DEFENCE be pleased to state ?

(a) whether there is a proposal to modernise the Indian Air Force and also to plan for renewal and replacement of certain categories of armaments;

(b) whether Government have taken any decision on the report of Arun Singh Committee; and

(c) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) to (c) Modernisation of the Air Force, to keep pace with national security requirements, is a continuous process. The Committee, under the chairmanship of Shri Arun Singh, was established to examine matters relating to Defence Expenditure.

[Translation]

Uniform Civil Code

401. SHRI ASHOK ANANDRAO DESHMUKH : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government propose to introduce uniform Civil Code for all citizens;

(b) if so, when it is likely to be introduced; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM) : (a) to (c) Introduction of Uniform Civil Code for all citizens will necessarily involve changes in the personal laws of minority communities. The consistent policy of the Government has been not to interfere on its own in the personal

laws of the minority communities unless initiative for the change comes from such communities.

(b) The following steps have been taken to improve the profitability of the mills under NTC :—

Financial Position of Textile Units under N.T.C.

402. SHRI SATYNARAYAN JATIYA : Will the Minister of TEXTILES be pleased to state :

(a) the profit/loss of each textile units under the National Textile Corporation as per their annual accounts furnished at the end of the financial year 1990-91, statewise; and

(b) the steps taken by the Government to make them viable under the textile policy and the impact thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) A statement showing the provisional profit/loss of each Textile unit under NTC, state-wise, during 1990-91 is enclosed.

- modernisation
- pruning uneconomic capacities
- optimising economic capacities
- selective modernisation
- higher productivity
- labour rationalisation
- competitive purchase of raw materials
- higher yarn production
- lower cloth production
- price optimisation
- product upgradation.

As a result of the measures taken by NTC/Govt., the losses of mills were reduced by about 35% during 1989-90 and further by about 5% during 1990-91.

STATEMENT

Profit/Loss of Mills under NTC during the Financial Year 1990-91., Statewise

		(Rs. in Crores)
Name of the State, Union Territory	Name of the Mills	Profit/loss during 1990-91 (Prov.)
<i>Punjab</i>	1. Dayalbagh Spg. & Wvg. Mills, Amritsar	--0.04
	2. Suraj Textile Mills, Malout	+0.31
	3. Kharar Textile Mills, Kharar	+0.74
	4. Panipat Woollen Mills, Kharar	--2.71
<i>Rajasthan</i>	1. Shri Bijay Cotton Mills, Bijay Nagat	+0.26
	2. Udaipur Cotton Mills, Udaipur	+0.38
	3. Mahalaxmi Mills, Beawar	+0.25
	4. Edward Mills, Beawar	+0.08
<i>Delhi</i>	1. Ajudhia Textile Mills, Delhi	--2.74